

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-4171/2016

New Delhi this the 21st day of December, 2016.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Anurag Shukla,
Aged about 48 years, ID No. 02870-M Group-A,
SFO (GD) J-4/33-B,
DDA Flats, Kalaji,
New Delhi-110091.

...

Applicant

(through Sh. D.K. Thakur)

Versus

1. Union of India,
Through
Cabinet Secretary,
B1-B2 Wing, 10th Floor,
Pt Deendayal Upadhyay Antyodaya,
Bhawan, CGO Complex,
Lodhi Road,
New Delhi-110003.

2. Under Secretary (Pers.) VI,
B1-B2 Wing, 10th Floor,
Pt Deendayal Upadhyay Antyodaya,
Bhawan, CGO Complex,
Lodhi Road,
New Delhi-110003.

3. Deputy Commissioner (Admn),
North Zone, Jammu

...

Respondents

ORDER (ORAL)

Learned counsel for the applicant after arguing for sometime has submitted that he seeks leave of this Tribunal to withdraw this OA with liberty to file better OA.

2. Accordingly, this OA is dismissed as withdrawn with liberty as prayed.

**(Shekhar Agarwal)
Member (A)**

/ns/